

WRIT PETITION (C)

FILING NUMBER: 2594/2020

M/S Inland Power Company Limited

: PETITIONER

Vs

Union of India represented through its Secretary, Ministry of Labour and Employment, Government of India & Others

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. The copy of the petition may served upon respondent number 2 to 5 i.e. E.S.I.C
2. Letter Number mentioned as **1856** on index, synopsis, Para 1 C, and Para/ sub-Para 22, and prayer portion does not match with Annexure XI.
3. F/C or T/C of page number 42 may be filed

Ranjeet Kumar Pankaj

09/06/2020.